

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 14/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

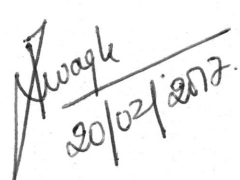
NAME OF THE PARTIES: M/s. K C Holdings Pvt. Ltd.
V/s.
M/s. Caprihans India Limited

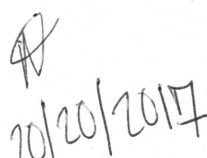
SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Amir Ali Sheikh	i/b I.V. Merchant & Co. For Respondent Nos. 1, 5 & 9	
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2)	Nikhil Sachchidanand	i/b Desai Desai Carrying on as Partner For Respondent Nos. 2-4	
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3)	Zal Andhyarajina a/w Aparna Wage	i/b HSA Advocates	
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4)	Thakore & Javeri Wastiv		
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ORDER

C.P. No. 14/241-244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.04.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).